

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 11.03.2019 (MONDAY)**

**Court – II**  
**02:00 PM**

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) 272 of 2018	S. Gopakumar Nair &Anr. Vs. OBO Bettermann India Pvt. Ltd. &Anr.	J. Sagar	SahilNarang RiddhiJad
2.	Comp. App (AT) No. 321 of 2018	C.J. Mathew Vs. Greendot Hotels & Resorts (India) Pvt. Ltd. &Ors.	AnirudhWadhwa	Sumesh Dhawan

For Hearing

3.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. &Ors. <b>With</b>	G.Ramakrishna Prasad	K. Sharat Kumar
4.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. &Ors. <b>With</b>	Mohd. Wasay Khan	GouthamShivsh ankar (R1 to R9), Anandh K (R19 to 22)
5.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhusan & Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. <b>With</b>	John Mathew	GouthamShivsh ankar (R2-10)
6.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivsh ankar
7.	Comp. App. (AT) No. 169 of 2018	BS Limited Vs. Registrar of Companies & Ors.	Milan Singh Negi	Raghvendra Singh-R3

For Admission (After Notice)

8.	Comp. App. (AT) No. 35 of 2019	Vijaya Bank. Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	
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Note- Court- II will sit in Court Room No.- III.

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By Order

-sd/-

Registrar